

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-51/1997/3271/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pratim Kumar Bora,  
District & Sessions Judge,  
Barpeta,

Dated Guwahati, the 12<sup>th</sup> April, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJB/1506 dtd. 12.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2023 till the morning of 18.04.2023**, has been granted. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/1997/3272/A, dated 12.04.2023**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
